

COMPETITION APPELLATE TRIBUNAL

IA 04/2008

RTPE 03/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

induction

Ram Babu Pille

...Complainant

Vs.

K.C. Palia

...Respondent

**Appearances : Shri Rama Shankar, Proxy for
Shri Rakesh Mehta, Advocate for the
Complainant**

Shri R.R. Kumar, Advocate for the Respondent

ORAL ORDER

26th February, 2010

Suggestions have been given by respondent setting out the terms
on which respondent is willing for out of court settlement.

List this matter on 14th April 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

CA /2009

RTPE 45/2000

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Gurcharan Singh Gill

...Complainant

Vs.

Gaur International

...Respondent

Appearances : Shri B.K. Singh, Advocate for the Complainant

**Shri Abhay Kumar, Advocate for the
Respondent**

ORAL ORDER

26th February, 2010

It is stated that the complainant has died. In the meantime, prayer is made for grant of time to bring the legal representatives on record.

List the matter on 14th April 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 36/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

FIIT JEE Ltd. ...Complainant

Vs.

Brilliant Tutorial Pvt. Ltd. ...Respondent

**Appearances : Shri Sarvesh Singh, Proxy for
Shri K.K. Rohtagi, Advocate for the
Complainant**

**Shri J. Tiwari along with
Shri G.Chaudhary, Advocates for the
Respondent**

ORAL ORDER

26th February, 2010

An adjournment is made on behalf of the complainant. List this matter on 20th April 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 47/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

M.K. Gupta

...Complainant

Vs.

**Jiwan Bima Rashtriya Sahkari
Awaz Samiti Ltd. & Ors.**

...Respondent

**Appearances : Shri C.M. Sharma, Advocate for the
Complainant**

None for the Respondent

ORAL ORDER

26th February, 2010

None appears for the respondent. List the matter on 20th April
2010 for disposal.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 46/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Neeraj K. Karoul

...Complainant

Vs.

Rohan Motors Ltd. & Anr.

...Respondent

Appearances : Shri K.N. Nagpal, Advocate for the Complainant

**Shri Jainual Abdin, Advocate for Respondent
No.1**

**Ms. Gurmeet Bindra, Advocate for Respondent
No.2**

ORAL ORDER

26th February, 2010

List the matter on 14th May 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 39/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

DG [I & R]

...Complainant

Vs.

Coirfoam India Pvt. Ltd.

...Respondent

Appearances : Shri R.D. Makheeja, Advocate for the DG

None for the Respondent

ORAL ORDER

26th February, 2010

Heard the learned counsel for the DG. It appears that the currency of the period of the scheme is already over and therefore no useful purpose would be served by continuing the present proceedings. However, if there is revival of the scheme, it is open to the DG to bring to the notice of this Forum so that the necessary order may be passed in this matter.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

CA 107/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Umesh Dhawan

...Applicant

Vs.

Ghaziabad Development Authority

...Respondent

Appearances : Shri Bipin Kallap, Advocate for the Applicant

Ms. Reena Singh, Advocate for the Respondent

ORAL ORDER

26th February, 2010

It appears that a very short issue relates to interest survives. The amount deposited by the applicant has already been refunded. The basic question that needs to be adjudicated is the rate of interest that would be applicable on the amount payable. It also appears that there was deduction of 10% from the amount deposited while making the refund. The said amount which was deducted be paid along with interest at the rate of 7.5% per annum from the date of deposit till the principal amount was refunded i.e. on 11th October 2003. Accordingly, the petition is disposed of.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 52/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

DG [I & R]

...Complainant

Vs.

First Flight Couriers Ltd.

...Respondent

Appearances : Shri C. Shanmugam, ADG for the DG

Shri Sooraj, Advocate for the Respondent

ORAL ORDER

26th February, 2010

The affidavit of evidence shall be filed within three weeks. The admission / denial shall be carried out on 23rd March 2010. The matter shall be listed on 14th April 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

CA 103/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Kamlesh Bagga

...Applicant

Vs.

Ghaziabad Development Authority

...Respondent

Appearances : Applicant in person

Ms. Reena Singh, Advocate for the Respondent

ORAL ORDER

26th February, 2010

The admission / denial of the documents filed by the respondent be carried out on 23rd March 2010. List this matter on 14th April 2010 for cross-examination.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

CA 86/2006

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Accurate Travels

...Applicant

Vs.

Saudi Arabian Airlines

...Respondent

**Appearances : Ms. Rama Parween Siddiqhi, Advocate for the
Applicant**

None for the Respondent

ORAL ORDER

26th February, 2010

For the reasons indicated in the application for restoration, the order dated 19th August 2009 is recalled. The affidavit of evidence and the documents shall be filed within a period of four weeks.

List this matter on 16th April 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 03/2008

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

DG [I & R]

...Complainant

Vs.

R.N. Aggarwal & Sons & Anr.

...Respondent

Appearances : Shri R.D. Makheeja, Advocate for the DG

None for the Respondent

ORAL ORDER

26th February, 2010

Since the record is not complete, the office is requested to do the same and put up before the Bench on the next date of listing.

Parties are also requested to help the Registry to complete the three sets of records.

List on 14th May 2010.

[COURT MASTER]

COMPETITION APPELLATE TRIBUNAL

CA 11/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Sath Kumar Sachu Sethi

...Applicant

Vs.

Duke & Sons

...Respondent

Appearances : None for the Applicant

Shri S. Dev, Advocate for the Respondent

ORAL ORDER

26th February, 2010

Since the record is not complete, the office is requested to do the same and put up before the Bench on the next date of listing.

Parties are also requested to help the Registry to complete the three sets of records.

List on 12th May 2010.

[COURT MASTER]

COMPETITION APPELLATE TRIBUNAL

CA 104/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Nirya Nand Gera

...Applicant

Vs.

H. Choudhary Estate (P) Ltd.

...Respondent

Appearances : Applicant in person

None for the Respondent

ORAL ORDER

26th February, 2010

Since the record is not complete, the office is requested to do the same and put up before the Bench on the next date of listing.

Parties are also requested to help the Registry to complete the three sets of records.

List on 28th April 2010.

[COURT MASTER]

COMPETITION APPELLATE TRIBUNAL

CA 108/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Ashok Kumar Kalucha

...Applicant

Vs.

**Shri Ram Housing Finance &
Investment of India Ltd. & Ors.**

...Respondent

Appearances : None for the Parties.

ORAL ORDER

26th February, 2010

Since the record is not complete, the office is requested to do the same and put up before the Bench on the next date of listing.

Parties are also requested to help the Registry to complete the three sets of records.

List on 11th March 2010.

[COURT MASTER]

COMPETITION APPELLATE TRIBUNAL

CA 109/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Sarla Thampi ...Applicant

Vs.

Ghaziabad Development Authority ...Respondent

Appearances : Applicant in person

Ms. Reena Singh, Advocate for the Respondent

ORAL ORDER

26th February, 2010

Since the record is not complete, the office is requested to do the same and put up before the Bench on the next date of listing.

Parties are also requested to help the Registry to complete the three sets of records.

List on 13th May 2010.

[COURT MASTER]

COMPETITION APPELLATE TRIBUNAL

CA 110/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Ferose Cawas Titina

...Applicant

Vs.

Pepsico (I) Holding Pvt. Ltd. & Ors.

...Respondent

Appearances : None for the Applicant

Shri S. Dev, Advocate for the Respondent

ORAL ORDER

26th February, 2010

Since the record is not complete, the office is requested to do the same and put up before the Bench on the next date of listing.

Parties are also requested to help the Registry to complete the three sets of records.

List on 12th May 2010.

[COURT MASTER]

COMPETITION APPELLATE TRIBUNAL

CA 115/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Kasturi Lal Joneja & Anr.

...Applicant

Vs.

Lok Housing Construction Co. & Anr.

...Respondent

**Appearances : Shri Arun Joneja, Representative of the
Applicant**

**Shri Abhijeet Kaketi, Proxy for
Shri R. Upadhyay, Advocate for the Respondent**

ORAL ORDER

26th February, 2010

Since the record is not complete, the office is requested to do the same and put up before the Bench on the next date of listing.

Parties are also requested to help the Registry to complete the three sets of records.

List on 20th May 2010.

[COURT MASTER]

COMPETITION APPELLATE TRIBUNAL

UTPE 34/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

DG [I & R]

...Complainant

Vs.

M/s. H.D.F.C. Banka Ltd.

...Respondent

Appearances : Shri C. Shanmugam, ADG for the DG

None for the Respondent

ORAL ORDER

26th February, 2010

Since the record is not complete, the office is requested to do the same and put up before the Bench on the next date of listing.

Parties are also requested to help the Registry to complete the three sets of records.

List on 21st May 2010.

[COURT MASTER]

COMPETITION APPELLATE TRIBUNAL

UTPE 37/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

DG [I & R]

...Complainant

Vs.

M/s. ICICI Bank

...Respondent

Appearances : Shri R.D. Makheeja, Advocate for the DG

None for the Respondent

ORAL ORDER

26th February, 2010

Since the record is not complete, the office is requested to do the same and put up before the Bench on the next date of listing.

Parties are also requested to help the Registry to complete the three sets of records.

List on 21st May 2010.

[COURT MASTER]

COMPETITION APPELLATE TRIBUNAL

UTPE 37/2005

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

DG [I & R]

...Complainant

Vs.

M/s. ICICI Bank

...Respondent

Appearances : Shri R.D. Makheeja, Advocate for the DG

None for the Respondent

ORAL ORDER

26th February, 2010

Since the record is not complete, the office is requested to do the same and put up before the Bench on the next date of listing.

Parties are also requested to help the Registry to complete the three sets of records.

List on 21st May 2010.

[COURT MASTER]

COMPETITION APPELLATE TRIBUNAL

UTPE 123/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Vinod Kumar Bhatnagar

...Complainant

Vs.

UPSIDC

...Respondent

Appearances : None for the Parties

ORAL ORDER

26th February, 2010

Since the record is not complete, the office is requested to do the same and put up before the Bench on the next date of listing.

Parties are also requested to help the Registry to complete the three sets of records.

List on 21st May 2010.

[COURT MASTER]